

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.17 of 2013

Dated : 29th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M.P. Power Generating Co. Ltd.Appellant(s)

Versus

M.P. Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramchandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. C.K. Rai, Advocate
Mr. Tiwari (for R-1)

ORDER

As agreed by the learned counsel for the parties, post the
matter on **17.05.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pg/ak